

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21096/2010

R.MOHAJAN & ORS.

Petitioner(s)

VERSUS

SHEFALI SENGUPTA & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 18/10/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)

Mr. Mohan Jain, ASG
Mr. D.K. Thakur, Adv.
Mr. Deepak Jain, Adv.
Mr. C.S. Khan, Adv.
Mr. Ch. Shamsuddin Khan, Adv.
Mr. Arvind Kumar Sharma, Adv.

For Respondent(s)

Mr. R.K. Gupta, Adv.
Mr. S.K. Gupta, Adv.
Mr. M.K. Singh, Adv.
Mr. B.K. Shahi, Adv.
Mr. Shekhar Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Post for final disposal.

[Geeta Ahuja]
Sr. P.A.

[Savita Sainani]
Court Master